

MILITARY ACCOMMODATION

*87. Col. Zaidi: Will the Minister of Defence be pleased to state:

(a) whether it is true that, as a result of the partition of India, two-thirds of Military Buildings and accommodation remained in Pakistan;

(b) what is the estimated cost for building proper and adequate accommodation for the normal strength of the post-war army in India; and

(c) what has been the annual provision made for this purpose in the last three financial years?

The Minister of Defence (Shri Gopalaswami): (a) Yes, that is roughly correct.

(b) On a very rough estimate, the cost may be placed at well over Rs. 200 crores.

(c) The annual provision for all Army Capital Works is as follows:

1949-50—Rs. 447.00 lakhs.

1950-51—Rs. 180.00 lakhs.

1951-52—Rs. 308.91 lakhs.

BRITISH OFFICERS

*88. Prof. Agarwal: (a) Will the Minister of Defence be pleased to state the number of British officers who are still serving in the Military, Naval and Air Forces of the Indian Union?

(b) Is there any scheme for replacing these British officers by senior Indian officers in the near future?

The Minister of Defence (Shri Gopalaswami): (a) 82 in the Army, 53 in the Navy, and 10 in the Air Force.

(b) Yes, it is intended to fill the appointments now held by British Officers with Indian Officers as soon as suitable Indian Officers are available to fill such appointments. Indian Officers are being trained and given experience in order to make them fit to hold such appointments.

BROADCASTING STATION, BANGALORE

*91. Shri Gurupadaswamy: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether Government propose to open a broadcasting station in Bangalore; and

(b) if so, when?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b) Yes. In the Five Year Development Plan of All India Radio, a provision is made for a broadcasting station at Bangalore.

CONFISCATED JEWELLERY OF NAWAB YAR JUNG OF HYDERABAD

*92. Shri Heda: (a) Will the Minister of Finance be pleased to state what is the estimated value of the confiscated jewellery of Nawab Zaheer Yar Jung of Hyderabad by Customs authorities at Bombay Air Port?

(b) Have Government decided upon any action against the Nawab and for the disposal of the jewellery?

The Minister of State for Finance (Shri Tyagi): (a) The value of the jewellery seized from Nawab Zaheer Yar Jung of Hyderabad has not yet been assessed.

(b) The matter is still under investigation.